

against the Maruti Group of firms, the Reddi Commission of Inquiry to enquire into the Nagarwala case and another Commission of Inquiry under Justice Reddi to go into allegations against Shri Bansi Lal. Some CBI inquiries have also been instituted, but it will not be in the public interest to disclose the details at this stage.

(d) Government has no information about papers regarding Maruti Firm missing as alleged in newspapers.

(c) Does not arise.

(d) and (e) The State Governments, Union Territories, Administrations and Union Ministries/Departments have been requested to ensure safe custody of all relevant papers, files and documents.

Shortage of Power in Karnataka

1472. SHRI D. B. CHANDRE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) whether there is an acute shortage of power in Karnataka;

(b) whether Government of Karnataka have approached Union Government to seek help in this regard and to get four gas turbines which a West German firm has agreed to supply as a relief measure; and

(c) if so, the reaction of Central Government in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There is shortage of power in Karnataka at present.

(b) and (c). The Government of Karnataka had sent a feasibility report for a gas-cum-steam plant comprising of four units of 25 MW gas turbine sets and two units of 20 MW steam turbine sets utilising waste heat from the gas turbine. The Government of Karnataka had indicated that a West German firm had offered to supply these units.

The feasibility report of the Karnataka Government has been technoeconomically appraised by the Central

Electricity Authority and an Adhoc Technical Committee has been set up to examine the most suitable sources from which such turbines can be procured keeping in view the most economical unit size and commercially attractive and competitive prices. The Committee will also keep in view the aspect of transfer of technology to Bharat Heavy Electricals Ltd., in order to enable future indigenous manufacture of such equipment.

The Committee is yet to submit its report.

Scheme for Training Maintenance Staff by R.E.C.

1473. SHRI D. B. CHANDRE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) whether a scheme for training maintenance staff has been included in the new rural electrification projects approved by the Rural Electrification Corporation;

(b) if so, the names of the States covered for extending power supply to villages; and

(c) the details regarding the establishment of training centres of linemen, State-wise, as well as the amount of loan so far allocated, State-wise?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir. The Corporation has introduced a scheme to provide financial assistance for setting up of Linemen Training Centres in States.

(b) All 22 States are eligible for financial assistance for rural electrification schemes being sanctioned by the Rural Electrification Corporation. The Corporation has so far sanctioned 1,567 rural electrification schemes of the following 21 States:—

1. Andhra Pradesh
2. Assam

3. Bihar
4. Gujarat
5. Haryana
6. Himachal Pradesh
7. Jammu and Kashmir
8. Karnataka
9. Kerala
10. Madhya Pradesh
11. Maharashtra
12. Manipur
13. Meghalaya
14. Nagaland
15. Orissa

16. Punjab
17. Rajasthan
18. Tamil Nadu
19. Tripura
20. Uttar Pradesh
21. West Bengal

All 22 States are eligible for financial assistance from the Corporation for setting up of Linemen Training Centres.

(c) The Corporation has sanctioned the following financial assistance for establishment for training centres for linemen:—

Sl. No.	Training Centre (State)	Grant (Rs. in lakhs)	Loan
1.	Barapani (Meghalaya)	5.79	These centres will *
2.	Jorhat (Assam)	5.11	
3.	Ranchi Bihar	1.31	4.671
4.	Ludhiana Punjab		5.69
5.	Amritsar Punjab		5.69
6.	Karnal Haryana		6.539
7.	Tirunagar Tamil Nadu		5.957
8.	Tirunelveli Tamil Nadu		5.957
TOTAL		12.21	34.504

*see Andhra Pradesh, Assam, Meghalaya, Manipur, Mizoram, Nagaland, Tripura

The training centre at Barapani (Meghalaya) has already started functioning

Industrial Loss in Karnataka due to Power Cut

1474. SHRI D. B. CHANDRE GOWDA: Will the Minister of INDUSTRY be pleased to state:

(a) whether there has been industrial loss due to the power cut in the State of Karnataka;

(b) if so, the amount of loss during the last two years; and

(c) the steps taken by the Central Government to help the State?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) and (b). The Karnataka State has been facing power shortage and power cuts had to be imposed on various industries. It has affected production in certain industries. However, it is difficult to assess precisely the loss due to power shortage alone because a number of other factors e.g., non-